

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3073
ANSWERED ON:24.04.2012
DPRS FOR SLUM FREE CITIES
Guddu Shri Premchandra

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the cities in Madhya Pradesh selected under the various schemes for making the State slum free;
- (b) whether the Union government has provided funds to the State Government of Madhya Pradesh for preparation of Detailed Project Reports (DPRs) for making the cities slum free;
- (c) if so , the names of the cities for which DPR has been received by the Union government in the first phase;
- (d) whether the Union Government has urged the State Governments to expedite preparation of DPRs for various cities; and
- (e) if so, the outcome thereof?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

- (a) In pursuance of the Government's vision of creating a Slum-free India, a new scheme 'Rajiv Awas Yojana' (RAY) has been launched on 02.06.2011. The Phase I of Rajiv Awas Yojana is for a period of two years from the date of approval of the scheme . The cities included in the 1st Phase of RAY in Madhya Pradesh are Indore, Bhopal, Jabalpur, Gwalior, Ujjain and Sagar.
- (b) An amount of Rs. 288.25 lakhs has been released to the Government of Madhya Pradesh under the Slum Free City Planning Scheme - the preparatory phase of RAY towards establishment of State and City Technical Cells, conduct of slum survey, GIS mapping, Integration of GIS & MIS and other activities related to preparation of Slum Free City Plans of Action.
- (c) Detailed Project Reports (DPRs) of Pilot Projects covering selected slums under RAY have been received for Indore, Gwalior, Sagar and Jabalpur, which have been approved.
- (d)& (e) This Ministry has urged State Governments/UTs to expedite the preparation of Slum Free City Plans of Action and DPRs for Pilot Projects. This is being reviewed in periodical meetings /discussions. 08 Pilot Projects have been received from five states, namely, Andhra Pradesh, Kerala, Madhya Pradesh, Odisha and Rajasthan which have been approved.